

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:70
ANSWERED ON:29.02.2000
UNIFORMITY IN EDUCATION
BRIJLAL KHABRI;RAM TAHAL CHOUDHARY

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government are contemplating discussion with Stat Government for bringing uniformity in primary/secondary education in the country:
- (b) if so, the details thereof; and
- (c) the progress made in this regard so far?

Answer

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI)

(a) to (c): a statement is laid on the Table of the House.
STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOKSABHA STARRED QUESTION NO. 70 FOR 29TH FEBRUARY, 2000 REGARDING UNIFORMITY IN EDUCATION ASKED BY SHRI RAM TAHAL CHAUDHARY AND SHRI BRIJ LAL KHABRI, M.Ps.

The National Policy on Education (NPE), 1986 which has been formulated on the basis of a national consensus provides for a National System of Education which implies that, up to a given level, all students, irrespective of caste, creed, location or sex, have access to education of a comparable quality. It includes a common educational structure, a national curricular framework and minimum levels of learning for each stage of education.

Maintenance of broad uniformity in schools in the country is sought to be achieved by making available to all schools a broadly uniform pattern of syllabi and textbooks for elementary and secondary education brought out by the National Council of Educational Research and Training (NCERT); requiring affiliation of all schools sending their students for Board Examination to the concerned State Boards, the central Board of Secondary Education or the Council of the Indian School Certificate Examinations, as the case may be; and prescribing qualifications and training requirements for teachers on the lines suggested by the National Council for Teacher Education (NCTE).

Educational Development is a continuous process and constant efforts have been made to bring about desired uniformity in consultation with the State Governments.